

beckons to us and the vast expanses of the universe almost appear to be in our reach, the horizon of our minds is limited by fear and the shadow of terrible disaster hangs over us. How can we and others raise ourselves above fear and hatred and the petty conflicts that are so out of place in the new world that is taking shape? How can we in India function with courage and unity and grasp with strong hands and stout hearts at this future? It has been given to us of this generation to face mighty problems and to achieve great results. We can only serve our people or the world if we hold to our ideals and live up to them.

This budget statement is a minor event in our march forward. We have to look at it in the perspective of what we have to do and what we have to achieve. Above all, we have to realise that our success depends on ourselves and not on others, on our own strength and wisdom, on our unity and co-operation and on the spirit of our people whom we are privileged to serve.

#### FINANCE BILL†

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru): I beg to move for leave to introduce a Bill to give effect to the financial proposals of the Central Government for the financial year 1958-59.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to give effect to the financial proposals of the Central Government for the financial year 1958-59".

*The motion was adopted.*

Shri Jawaharlal Nehru: I \*introduce the Bill.

#### GIFT-TAX BILL†

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru): I beg to move for leave to introduce a Bill to provide for the levy of Gift-tax.

Mr. Speaker: The question is:

"That leave be granted to introduced a Bill to provide for the levy of Gift-tax".

*The motion was adopted.*

Shri Jawaharlal Nehru: I \*introduce the Bill.

#### ESTATE DUTY (AMENDMENT) BILL†

The Prime Minister and Minister of External Affairs and Finance (Shri Jawaharlal Nehru): I beg to move for leave to introduce a Bill further to amend the Estate Duty Act, 1953.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Estate Duty Act, 1953".

*The motion was adopted.*

Shri Jawaharlal Nehru: I \*introduce the Bill.

18.06 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on Monday, the 3rd March, 1958.*

\*Introduced with the recommendation of the President.

†Published in the Gazette of India Extraordinary Part II—Section 2, dated 28-2-58 pp. 263—88, 289—319 and 320—343.